

ITEM NO.3

COURT NO.5

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7015/2022

[Arising out of impugned final judgment and order dated 21-09-2021 in IA No. 5/2020 passed by the High Court for The State of Telangana at Hyderabad]

MY PALACE MUTUALLY AIDED CO OPERATIVE SOCIETY

Petitioner(s)

VERSUS

B. MAHESH & ORS.

Respondent(s)

IA No. 243940/2025 - APPLICATION FOR PERMISSION TO MEDIATION

IA No. 240781/2025 - APPLICATION FOR PERMISSION TO MEDIATION

IA No. 240414/2025 - APPLICATION FOR PERMISSION TO MEDIATION

IA No. 244358/2025 - APPLICATION FOR PERMISSION TO MEDIATION

IA No. 41214/2025 - INTERVENTION APPLICATION

IA No. 240909/2025 - INTERVENTION/IMPLEADMENT

IA No. 87653/2025 - INTERVENTION/IMPLEADMENT

IA D. No. 244358/2025 - APPLICATION FOR PERMISSION TO MEDIATION

IA D. No. 283418/2025 - APPLICATION FOR STAY

IA No.	49669/2025	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES						

IA No.	48785/2025	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES						

IA No.	124252/2025	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES						

IA No.	123322/2025	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES						

IA No.	82687/2025	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES						

IA No. 283418/2025 - STAY APPLICATION

WITH

SLP(C) No. 6653/2025 (XII-A)

IA No. 324949/2025 - IMPLEADMENT APPLICATION

IA D No.37786/2026 - IMPLEADMENT APPLICATION

IA D No.226748/2025 - INTERVENTION APPLICATION

IA No.	69635/2025	-	PERMISSION	TO	FILE	ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES						

SLP(C) No. 13022/2025 (XII-A)

IA No. 323651/2025 - IMPLEADMENT APPLICATION

IA No. 116567/2025 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 19066/2025 (XII-A)
IA No. 300810/2025 - APPLICATION FOR TAGGING/DETAGGING
IA No. 284471/2025 - CLARIFICATION/DIRECTION

SLP(C) No. 14292/2025 (XII-A)
IA No. 301231/2025 - APPLICATION FOR TAGGING/DETAGGING
IA No. 285353/2025 - CLARIFICATION/DIRECTION

Date : 12-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Mr. R. Subramanian, Sr. Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. S. Tridev Sagar, Adv.
M/S. Lawyer S Knit & Co, AOR

Dr. S. Muralidhar, Sr. Adv.
Ms. Ninni Susan Thomas, Adv.
Ms. Megha, Adv.
Ms. Shagufa Salim, AOR

Mr. Jaideep Gupta, Sr. Adv.
Mr. Pb Krishnan, Sr. Adv.
Mr. Piyush Tonk, Adv.
Mr. Rishi Agarwal, Adv.
Ms. Anindita Mitra, AOR

Ms. Praseena Elizabeth Joseph, AOR

For Respondent(s) Mr. B. Shravanth Shanker, AOR
Mrs. Prerna Robin, Adv.
Mr. Shivam Kunal, Adv.
Mr. B Yeshwanth Raj, Adv.

Mr. Nivesh Kumar, AOR

Mr. V. Giri, Sr. Adv.
Mr. Vadlamani Seshagiri, Adv.
Mr. Seshagiri Vadlamani, Adv.
Mr. Rahul Narang, Adv.
Mr. Siddhartha Sachar, Adv.
Mr. Ananya Kukreti, Adv.
Ms. Poorvi Avtar, Adv.
Ms. P. Khyathi Simantini, Adv.
Ms. Deepanshi Kaushik, Adv.
Mrs. Bela Maheshwari, AOR

Ms. Devina Sehgal, AOR

Mr. K. Sita Rama Rao, Adv.
Mr. K. Bhima Sankar, Adv.
Mr. Rahul Singh, Adv.
Mr. Rohan Chaudhary, Adv.
Mr. Varenyum, Adv.
Ms. Namrata Kukreja, Adv.
Mr. Shree Pal Singh, AOR

Mr. S. Muralidher, Sr. Adv.
Ms. Ninni Susan Thomas, Adv.
Ms. Megha, Adv.
Ms. Shagufa Salim, AOR

Mr. Sandeep Kappor, Adv.
Mr. Shakti Kanta Pattanaik, AOR
Mr. Maibam N. Singh, Adv.
Mr. Sanjeev Verma, Adv.

Mr. Anil Kumar, AOR
Mr. Vamsikrishna Thota, Adv.
Mr. V. Arvind, Adv.

Mr. Dhruv Mehta, Sr. Adv.
Mr. Gagan Gupta, Sr. Adv.
Mr. Atul Sharma, Adv.
Ms. Renuka Iyer, Adv.
Mr. Arpit Paul, Adv.
Mr. Abhishek Agarwal, AOR

Mr. Anil Kumar, AOR
Mr. Vamsikrishna Thota, Adv.
Mr. V. Arvind, Adv.

Mr. Dhruv Mehta, Sr. Adv.
Mr. Gagan Gupta, Sr. Adv.
Mr. Atul Sharma, Adv.
Ms. Renuka Iyer, Adv.
Mr. Arpit Paul, Adv.
Mr. Abhishek Agarwal, AOR

Mr. Rajat Joseph, AOR

Mr. Chand Qureshi, AOR
Mr. Deependra Kumar Pathak, Adv.
Ms. Gursheen Kaur, Adv.
Ms. Shikha Saxena, Adv.
Mr. Jaieesh, Adv.
Mr. Tarsen Lal, Adv.

Mr. Sridhar Potaraju, Sr. Adv.
Mr. Arjun D. Singh, Adv.
Mr. Gaichangpou Gangmei, Adv.
Mr. Maitreya Mahaley, Adv.
Ms. Niharika Singh, Adv.
Ms. Chamudeswari Pemmasani, Adv.
Ms. Arlene Noronha, Adv.
Mr. Yimyanger Longkumer, Adv.
Mr. Kamei Bestman Kabui, Adv.
Mr. J. Prasad, Adv.
M/s Ag Veritas Law, AOR

UPON hearing the counsel the Court made the following
O R D E R

The applications for impleadment are allowed.

Pleadings to be completed within a period of
four weeks.

List the matters on 09.04.2026.

In the meantime, *status quo* existing as on today
shall be maintained by the parties. We make it clear
that the State shall go on with the tender process
but the same shall not be finalized.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR